

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**APPEAL NOS. 156 & 248 OF 2013**

**Dated : 11<sup>th</sup> March, 2014**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**Appeal No. 156 of 2013**

**Simran Wind Project Pvt. Ltd. & Ors. ... Appellant(s)**

**Versus**

**Central Electricity Regulatory Commission & Anr. ... Respondent(s)**

**Counsel for the Appellant (s) : Mr. Anand K. Ganesan  
Ms. Swapna Seshadri**

**Counsel for the Respondent(s): Mr. M.S. Ramalingam for R.1  
Mr. Kaustuv P. Pathak  
Ms. Anisha Upadhyay  
Mr. Savstuv P. Pathak for R.2**

**Appeal No.248 of 2013**

**IL & FS Renewable Energy Ltd. & Ors. ... Appellant(s)**

**Versus**

**Central Electricity Regulatory Commission &Anr..... Respondent(s)**

**Counsel for the Appellant(s) : Mr. Amit Kapur  
Mr. Vishrov Mukherjee  
Ms. Rimali Batra**

**Counsel for the Respondent(s): Ms. Shally Bhasin  
Ms. Sadapurna Mukherjee  
Mr. Lakshmeesh Kamath**

**Mr. Ramalingam for R.1  
Mr. Arjun Kreshnan for R.2**

## **ORDER**

We have heard the learned counsel for the Appellant in Appeal no. 156 of 2013.

Post the matter for further hearing on **14.03.2014**.

**(Rakesh Nath)**  
**Technical Member**

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**

Ts/ak